

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3435 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Sanjay Kr. Pandey, Advocate

For the Respondents : Mr. Ashish Shekhar AC to SC(L&C)-II

07/ 07.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on **05.10.2021** under the heading for final
disposal.

(Deepak Roshan, J.)